

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF ECONOMIC AFFAIRS
LOK SABHA

UNSTARRED QUESTION NO. 1130

TO BE ANSWERED ON 21ST JULY, 2017/30TH ASHADHA SAKA, 1939

Scribbled Currency

1130. SHRI VINAYAK BHAURAO RAUT:
DR. PRITAM GOPINATH MUNDE:
DR. SHRIKANT EKNATH SHINDE:
SHRI ANANDRAO ADSUL:
SHRI DHARMENDRA YADAV:
SHRI SHRIRANG APPA BARNE

QUESTION

Will the Minister of Finance be pleased to state:

- (a) whether the Government has issued directions to all the nationalized banks not to accept scribbled currency from their customers;
- (b) if so, the details thereof and the reasons behind this move;
- (c) whether the Government has issued any remedies for the general public in this regard
- (d) if not, whether the Government is aware that nationalized banks are not accepting the scribbled currency from the customers by saying orders from Reserve Bank of India (RBI) including Corporation Bank although scribbled currency is being disbursed through bank ATMs;
- (e) if so, the details thereof and the reasons therefor; and
- (f) the action taken by the Government to solve the problem of general public and against the banks and progress made so far in this regard?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI ARJUN RAM MEGHWAL)**

(a) to (f) Reserve Bank of India (RBI) has not advised banks not to accept scribbled currency from their customers. RBI had issued press releases dated December 31, 2013 and December 14, 2015, clarifying that bank notes with writing/scribbling on them continue to be legal tender.

Bank notes with writing on them are treated as soiled notes and can be deposited in bank accounts or exchanged at any bank branch, in accordance to Reserve Bank of India (Note Refund Rules), 2009.

Further for the awareness of public:

- i. RBI has advised all the banks branches to display at their branch premises at prominent place, a board indicating the availability of notes exchange facility for information of general public.
- ii. RBI from time to time issue instructions to banks to organize exchange melas to mop up soiled and mutilated banknotes from circulation.
- iii. RBI periodically issues Press Releases appealing to the members of public not to inscribe anything on banknotes as it damages the notes and poses difficulty in identifying the features of genuine banknotes.
